OFFICE OF THE DISTRICT & SESSION JUDGE(SOUTH) DISTRICT COURT COMPLEX SAKET, NEW DELHI

I have the honour to forward herewith Notices Inviting Tender for Housekeeping in triplicate each for publication. The Advertisements may be immediately inserted (in minimum Size) in Two National Daily Newspapers (in English and Hindi having widest circulation). The Copies of the advertisements may also be sent to this office for the purpose of record. Yours faithfully ASJ/Officer In-Charge General For & on behalf of District & Sessions Judge (South District) District & Sessions Judge (South District) District Court Complex Saket, New Delhi the NIT on the Notice Board of Hon'ble High Court of Delhi. The Principal Secretary (LJ & LA), Govt. of NCT of Delhi, Courts. The Principal Secretary (LJ & LA), Govt. of NCT of Delhi, Courts. The District & Sessions Judge (North-West), Rohini Court, Delhi with the request for appropriate directions to Caretaker to display the NIT on the Notice Board of the Secretariat of Govt. of NCT of Delhi. The District & Sessions Judge (North-West), Rohini Court, Delhi with the request for appropriate directions to Caretaker to display the NIT on the Notice Board. The District & Sessions Judge (South-West), Dwarka Court, Delhi with the request for appropriate directions to Caretaker to display the NIT on the Notice Board. The District & Sessions Judge (South-West), Dwarka Court, Delhi with the request for appropriate directions to Caretaker to display the NIT on the Notice Board. The District & Sessions Judge (East), Karkardooma Court, Delhi with the request for appropriate directions to Caretaker to display the NIT on the Notice Board. The District & Sessions Judge (East), Karkardooma Court, Delhi with the request for appropriate directions to Caretaker to display the NIT on the Notice Board. The Chairman, Website Committee, Tis Hazari Court along with Notice Inviting Application with the request to publish the same on the Website of Delhi District Courts and Delhi District Court Saket. The Caretaker, Saket Court Complex, New Delhi with the directions to display the NIT on t			,
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ASJ/Officer In-Charge General
For & on behalf of
District & Sessions Judge (South District)
District Court Complex Saket, New Delhi

will have

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH) DISTRICT COURT COMPLEX, SAKET, NEW DELHI-110017

NOTICE INVITING TENDER

Tender ID: 2015_DDC_91930_1

ANNUAL CONTRACT FOR ENGAGEMENT OF SANITATION AND HOUSEKEEPING SERVICES AT DISTRICT COURTS COMPLEX, SAKET: NEW DELHI-110017.

E-Tenders are invited from reputed/eligible agencies for providing Sanitation and Mechanized Housekeeping Services at District Courts Complex Saket, New Delhi-110017, for carrying out the work as per specifications of the tender for the period **01.01.2016** to **31.12.2016** Detailed, NIT Bid form and necessary information may be accessed/ downloaded from the websites www.delhicourts.nic.in and https://govtprocurement.delhi.gov.in Number of personnel required is as under:

Safaikaramchari

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Farash

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Estimated Cost

Rs 1.40 Crore (approx.)(for one year)

The tender complete in all respects may be submitted online at Delhi Govt. website before the last date & time as mentioned below:

2.	Date of Publication Last Date & Time for on-line submission of Bids Last Date & Time for submission of Earnest Money Deposit.	:	28.10.2015 by 04.00 P.M 19.11.2015 by 04.00 P.M 19.11.2015 by 04.00 P.M
4. 5.	Opening Date & Time for Technical Bids Opening Date & Time for Financial Bids	:	20.11.2015 by 04.00 P.M 26.11.2015 by 04.00 P.M

Sd/-

Officer In-Charge (General Branch)
District Court Complex, Saket,
New Delhi

Dated: New Delhi

जिला और सत्र न्यायाधीश का कार्यालय (दक्षिण) जिला कोर्ट कॉम्प्लेक्स, साकेत, नई दिल्ली – 110017

निविदा आमंत्रण सूचना

निविदा आईडी : 2015_DDC_91930_1

जिला न्यायालय कॉम्प्लेक्स, साकेत : नई दिल्ली — 110017 में स्वच्छता और हाउसकीपिंग सेवाओं की नियुक्ति के लिए वार्षिक संविदा

जिला न्यायालय कॉम्प्लेक्स, साकेत : नई दिल्ली – 110017 में स्वच्छता और मशीन द्वारा हाउसकीपिंग सेवाओं की प्रदायगी के लिए 01.01.2016 की अवधि के लिए निविदा की विशिष्टियों 31.12.2016 तक के अनुसार कार्य करने हेतु प्रतिष्ठित / पात्र एजेंसियों से ई – निविदाएं की जाती हैं । विस्तृत एनआईटी निविदा अनिवार्य जानकारी बेवसाईट www.delhicourts.nic.in https://govtprocurement.delhi.gov.in से देखी / डाउनलोड जा सकती हैं । आवश्यक कार्मिकों की संख्या निम्नानुसार हैं :

> सफाई कर्मचारी फराश

76 16

अनुमानित लागत ₹.1.40 करोड़ (अनुमानित) (एक वर्ष के लिए)

सभी प्रकार से पूरी की गई निविदाएं दिल्ली सरकार की वेबसाइट पर नीचे उल्लिखित रूप में अंतिम तिथी और समय से पहले ऑनलाइन जमा किए जा सकते हैं :-

प्रकाशन की तिथि 1.

28.10.2015 को शाम 4.00 बजे

निविदा ऑनलाइन जमा करने की अंतिम तिथि और समय

19.11.2015 को शाम 4.00 बजे तक

धरोहर राशि जमा करने की अंतिम तिथि और समय

: 19.11.2015 को शाम 4.00 बजे तक

तकनीकी निविदा के खुलने की : 20.11.2015 को शाम 4.00 बजे

तिथि और समय वित्तीय निविदा के खुलने की

: 26.11.2015 को शाम 4.00 बजे

तिथि और समय

दिनांक :

स्थान : नई दिल्ली

हस्ताक्षर /-प्रभारी अधिकारी (सामान्य शाखा) जिला कोर्ट कॉम्प्लेक्स, साकेत, नई दिल्ली